

Food Campaign" for the last 'rabi' season only, as this land was not required immediately for planned development under the Scheme for large scale acquisition, development and disposal of land in Delhi. Only 754 acres of land were actually cultivated. This land is now required for development in accordance with the Master Plan for Delhi and cannot be made available for further cultivation. The licensee cultivators have not been prevented from harvesting the standing crops.

12.09 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

REPORTED SEIZURE OF DOCUMENT FROM  
MIZO NATIONAL FRONT COURIER

**Shri S. M. Banerjee** (Kanpur) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported seizure of document from Mizo National Front courier on the Silchar Aijal Road revealing collusion of the Mizo rebels with a foreign power.

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla)** : Sir, on the 3rd August, 1966, a courier of the Mizo National Front was apprehended at mile 55.6 on Aijal-Silchar Road. He was carrying some documents addressed to various M.N.F. leaders. There were letters written by the co-called Commanding Officers of the 30th Battalion of the so-called Mizo National Army to his Company Commanders. These documents do not relate to collusion between Mizo hostiles and any foreign power. A case has been registered at Kolosib Police Station and is under investigation.

**Shri S. M. Banerjee** : Sir, 10 days have passed since we had given the calling attention notice. You should ask the Minister to reply at least within 3 or 4 days.

1370 (Ai) LS—6.

**Mr. Speaker** : I have earlier also requested the Ministers that when a reference is made to them, they will kindly send their replies within 2 days or 48 hours. I agree that a calling attention notice loses its importance if it is taken up after so long a time.

**Shri Hari Vishnu Kamath** (Hoshangabad) : The same thing applies to short notice questions also.

**Mr. Speaker** : I would request the Ministers to pay more attention to this and send their replies within the stipulated time.

**Shri S. M. Banerjee** : From the statement of the Deputy Minister, it appears that these letters were addressed to the various MNF leaders and there was no question of collusion with any foreign power. May I know what were the contents of their letters and whether it is a fact that the letters were written to the various leaders telling them how a new movement or struggle should be started in the Mizo Hills?

**Shri Vidya Charan Shukla** : These documents are at present in the custody of the security forces and they are studying them and making investigations.

**Shri S. M. Banerjee** : On a point of order, Sir.

**Mr. Speaker** : This should not be said. If the answer is not complete, he might say so.

**Shri S. M. Banerjee** : Our calling attention notice was given 10 days ago. Can he not say what are the contents of the letters?

**Mr. Speaker** : Would it be advisable to disclose the contents before they are examined?

**Shri Hari Vishnu Kamath** : Have reports been received from Intelligence or from other more intelligent sources at home and abroad that members of the Mizo National Front or rather the rebel Mizos are being trained on East Pakistan soil by Chinese technicians and Chinese

[Shri Hari Vishnu Kamath]

military men ? If so, what are the details of this information ? Has any protest been lodged with Pakistan in pursuance of the Tashkent Declaration ?

**Shri Vidya Charan Shukla :** We have received reports that the Mizo rebels are being trained on the soil of Pakistan and some Chinese were seen in those training camps. We do not know whether the Chinese have given training, but they have visited the training camps. That is our report. Protests have been lodged with Pakistan about this matter.

**Shri Hari Vishnu Kamath :** Any reply from Pakistan ?

**Shri Vidya Charan Shukla :** They have denied it.

**Shri Surendranath Dwivedy (Kendrapara) :** May I know whether those people who were trained in East Pakistan have come back to Mizo Hills and a further batch has gone over to East Pakistan for training ?

**Shri Vidya Charan Shukla :** We have been able to prevent a good many so-called Mizo army men going over to East Pakistan. But some may have gone. This cannot be said definitely. We have been able to succeed more and more in preventing these people from going over there to East Pakistan and coming back from East Pakistan.

**Shri Hem Barua (Gauhati) :** About a couple of years back, Mr. Laldenga, the President of the MNF, was arrested by our security forces when he crossed into Indian territory from East Pakistan with consignments of arms and ammunition. Then Mr. Laldenga was released on the plea of a letter that he wrote to the Chief Minister of Assam assuring good behaviour in future. This is the main reason for which there has been a rebellion in

Mizo Hills. Whatever that might be, it is a fact that the Mizo rebels have gone over to East Pakistan for arms and ammunitions and for getting training in guerilla warfare in camps jointly run by Pakistan and China. On the other hand, President Ayub Khan has made a statement that Mizo have gone to East Pakistan, they have become a problem for them and they as human beings cannot shoot them down for humanitarian reasons. In that context, may I know whether our Government have tried to explain to the Pakistan authorities, at least men like President Ayub Khan, who does not want to shoot the Mizo rebels down on humanitarian grounds, that it is they who have harboured these Mizo rebels and trained them against India and also encouraged them against India ?

**Shri Vidya Charan Shukla :** Yes, we have pointed out this.

**Shri Hem Barua :** If so, with what result ? Sir, they say they have pointed out this. On previous occasions they have said that they have lodged protest notes. But our information is this, that whenever a protest note is lodged by us with Pakistan, the Pakistan authorities simply consign it to the dust-bin or waste paper-basket. Therefore, I just want to know, since the Minister has said that we have lodged a protest with them and we have brought this to their notice, the reaction of Pakistan. Is it the same reaction as President Ayub Khan has given out on the Pakistan Independence Day or before that ?

**Shri Vidya Charan Shukla :** They have not accepted this charge.

**श्री हुकम चन्द कछवाय :** माननीय मंत्री जी ने एकप्रश्न के उत्तर में बताया है कि जो मिजो प्रशिक्षण लेने के लिए पाकिस्तान जाते हैं, हम उन को रोकने में पूरी तरह सफल नहीं हुए हैं थोड़े सफल हुए हैं ;

लोग प्रशिक्षण लेने के लिए टुकड़ियों में जाते हैं। मैं यह जानना चाहता हूँ कि जब ये प्रशिक्षण लेकर वापस आते हैं, क्या सरकार उस समय उन को रोकने में सफल हुई है? यदि नहीं, तो इस के क्या कारण हैं? क्या सरकार ने इस बात का अन्दाजा लगाया है कि कितने लोग प्रशिक्षण के लिए जा चुके हैं और कितने वापस आ चुके हैं? जो दस्तावेज पकड़े गए हैं, सरकार उन को एन्वयरी करवा रही है। मैं यह जानना चाहता हूँ कि उनके बारे में जांच कब तक पूरी हो जायेगी और उनमें जिन लोगों के नाम हैं उन के खिलाफ कब तक कार्यवाही की जायेगी?

**श्री विद्या चरण शुक्ल :** जो लोग वहाँ से ट्रेनिंग लेकर लौटते हैं, उन को रोकने के प्रयत्न ज्यादा से ज्यादा सफल होते जाते हैं।

**श्री हुकम चन्द कछत्राय :** अभी मंत्री महोदय ने कहा है कि कुछ सफल हुए हैं और अब वह कहते हैं कि ज्यादा से ज्यादा सफल हुए हैं। वह दो प्रकार के वक्तव्य दे रहे हैं।

**श्री विद्या चरण शुक्ल :** जहाँ तक दस्तावेज का सम्बन्ध है, उन के बारे में जांच पड़ताल हो रही है।

**श्री हुकम चन्द कछत्राय :** मैं ने यह भी पूछा है कि क्या सरकार ने अन्दाजा लगाया है कि कितने लोग प्रशिक्षण प्राप्त करने के लिए जा चुके हैं और कितने वापस आ चुके हैं?

**श्री विद्या चरण शुक्ल :** मेरे पास संख्या नहीं है।

**Shri D.C. Sharma (Gurdaspur) :** I think, Sir, we are able to find out only few persons who have received training there and most of the persons who have received training in Pakistan go undetected. May I know if the Government has evolved

any machinery to keep a track of those persons who come back from Pakistan after receiving training there and find out in what activities they are engaged in during their stay?

**Shri Vidya Charan Shukla :** We have increased the number of check post all along this border between Mizo District and Pakistan. And, as I said earlier, we are succeeding more and more in checking up this kind of infiltration across our border.

**Shri D. C. Sharma :** The hon. Deputy Minister says that we are succeeding more and more. May I know what is the percentage of success now as compared to the percentage of success which was there two months ago or three months ago? It is useless to say that we are "succeeding more and more". What is the percentage?

**Shri Vidya Charan Shukla :** The percentage will have to be worked out.

12:19 hrs.

RE : QUESTION OF PRIVILEGE AGAINST CHIEF MINISTER OF BIHAR—*contd.*

**Mr. Speaker :** Yesterday, I had told the House that I would consider the notice given by Shri Tridib Kumar Chaudhuri and Shri Madhu Limaye about the breach of privilege against the Government of Bihar. I had said that so far as consent to be given was concerned, I will only take up whatever has been said by the hon. Members assuming to be true all that they had said and then I will consider whether consent should be given. I am giving that consent but to a limited extent because so far as the order of externment is concerned, that is in pursuance of the law and, therefore, we cannot interfere with that; that is there. The only point for me to consider is that in that order time of an hour and a half had been given and during that